

(c) the reasons for not fulfilling the promise by the U.S. Government?

The Minister of Defence (Shri Swaran Singh): (a) to (c). In November, 1962, the U.S. Government agreed to supply stores and equipment of the value of \$60 million to meet the Chinese threat. This was followed by two further programmes of an estimated value of \$50 million each making a total of \$60 million. Against these programmes the total value of supplies actually received upto September, 1965 was approximately 78 million.

The aid programme was discontinued by the U.S. Government in September, 1965, during the Indo-Pakistan hostilities and has not yet been resumed except for training programmes for Service Officers in mutually agreed courses in U.S.A. which have been resumed recently.

Invitation to Khan Abdul Ghaffar Khan to visit India

*142. Shri Swell:

Shri E. K. Birla:
Dr. Karnal Singh:
Shri Kikar Singh:
Shri Kolar Birla:
Shri Inderjit Malhotra:
Shri Mohan Swarup:
Shri Yashpal Singh:
Shri S. C. Samanta:
Shri E. S. Vidyarthi:
Shri George Fernandes:
Shri Madhu Limaye:
Smt J. H. Patel:
Shri A. Sreedharan:
Shri Kanwar Lal Gupta:
Shri Hukam Chand Kachwal:
Shri Jagannath Rao Jeshi:
Shri Hem Raj:
Shri Mangalshankar:
Shri P. Viswambharan:
Shri Kameshwar Singh:
Shri Prakash Vir Shastri:

Will the Minister of External Affairs be pleased to state:

(a) whether Government have extended a fresh invitation to Khan Abdul Ghaffar Khan to visit India;

(b) if so, whether any communication has been received from him after the invitation;

(c) when he is visiting India; and

(d) the assistance which is being given to him for his Pakhtoon Movement?

The Deputy Minister in the Ministry of External Affairs (Shri Surendra Pal Singh): (a) to (c). An invitation was issued in January, 1965 to Khan Abdul Ghaffar Khan to come to India at any time that he wished. As Badshah Khan has already indicated that he would visit India at a suitable opportunity no fresh invitation has been extended to him.

(d) Government of India's views on this question are well-known and have been expressed in the House on a number of occasions. Government has every sympathy with the legitimate aspirations of the Pakhtoons and will do whatever possible constitutionally to support them.

Appointments to Ambassadorial Posts

*143. Shri Madhu Limaye:
Shri S. M. Baserjee:
Shri George Fernandes:
Dr. Ram Manohar Lohia:
Shri Kanwar Lal Gupta:
Shri E. S. Vidyarthi:
Shri Bishnu Mishra:
Shri K. N. Tiwary:

Will the Minister of External Affairs be pleased to state:

(a) whether Government have formulated any policy about the appointments of defeated Ministers to the ambassadorial posts;

(b) whether the former Finance Minister, Shri Sachin Chaudhuri is being appointed as India's High Commissioner in U.K.;

(c) whether the former Finance Minister has asked for the status of a Cabinet Minister during the tenure as High Commissioner in U.K.; and

(d) whether the appointment will take effect before the former Finance

Minister's responsibility in the Bird Company fine reduction case has been ascertained in the new enquiry that is being conducted by the Government?

The Minister of External Affairs (Shri M. C. Chagla): (a) Since appointments to Ambassadorial posts are made on grounds of suitability for a diplomatic assignment, there is no specific policy about appointing defeated Ministers to such posts.

(b) Such a proposal was considered and has since been dropped.

(c) and (d). Do not arise.

HF-24 Jets

*144. Shri Indrajit Gupta:
Shri F. K. Deo:
Shri K. P. Singh Deo:
Shri Dhirendranath:
Shri Jagannath Rao Joshi:
Shri Hukam Chand Kachwai:
Shri Ram Singh Ayarwal:
Shri S. S. Kothari:
Shri N. S. Sharma:
Shri Sharda Nand:
Shri Brij Shushan Lal:
Shri A. B. Vajpayee:
Shri F. Ramamurti:
Shri A. K. Gopalan:
Dr. Ranen Sen:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the first tests of an Egyptian-made supersonic jet engine fitted to the Indian-made HF-24 airframe have proved successful in the recent trial runs;

(b) if so, whether this project is now going to be taken up as a full-fledged manufacturing venture; and

(c) the prospects of Indo-UAR collaboration in this regard?

The Minister of State in the Ministry of Defence (Shri B. E. Bhagat): (a) to (c). The HF-24 aircraft with E-300 engine had its first flight on 29-3-1967. Further development flights are in progress. The question of collaboration in the manufacture of the supersonic aircraft will arise

only after the flight tests have been successfully completed.

Violation of Colombo Proposals by China

*145. Shri Hem Barua:
Shri Surendranath Dwivedy:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that China, of late, has indulged in flagrant violation of the provisions of the Colombo proposals, not only in Ladakh but also in NEFA;

(b) if so, whether Government still abide by the Colombo proposals which have ceased to be of any significance by now due to the Chinese intransigence; and

(c) the stage at which the Colombo proposals lie at present?

The Minister of External Affairs (Shri M. C. Chagla): (a) Yes, Sir.

(b) The Government of India's stand remains that they are willing to talk to China on the basis of the Colombo Proposals.

(c) In spite of their violation of the provisions of the Colombo Proposals, the Chinese have still not formally repudiated them. We, on our part, stand by our initial acceptance. The six Afro-Asian countries who originally formulated the proposals have also not taken any action collectively or severally to amend or withdraw them. The proposals therefore continue to be valid.

Explosion of Nuclear Bomb by Pakistan

*146. Shri Surendranath Dwivedy:
Shri Hem Barua:
Shri Gwell:
Shri A. B. Vajpayee:
Shri Kanwar Lal Gupta:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that besides China being an active member of the nuclear club, Pakistan is about